

(4)

Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A. No. 952 of 1987

Manroop Chauhan Applicant

Versus

D.R.M. E.R., Mughalsarai & Respondents
Another.

Hon. S. Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

Shri V.K. Burman for applicant
Shri A.K. Gaur for respondents.

On 8.8.1977 Deputy Chief Engineer, Dehri-On-Sone (Bihar) directed the applicant who was posted at Dehri-On-Sone to report for duty at Garwa Road. The applicant has challenged this order dated 8.8.1977. As the cause of action arose out of Uttar Pradesh so we have no jurisdiction to decide this petition which is hereby returned to the applicant for presentation before the proper authority.

Yours
14.12.87
Vice Chairman

3/5/R/STEW
Member (A)

Dated the 10th Dec., 1987

RKM